

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:142

ANSWERED ON:22.02.2013

DEVELOPMENT OF CO OPERATIVE MARKETING FOR TRIBALS

Reddy Shri Magunta Srinivasulu

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government proposes to develop co-operative marketing to protect the interest of tribals and save them from selfish traders ;

(b) if so, the details thereof; and

(c) the other steps taken by the Government to protect and save the interest of tribals?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (c): Marketing of Minor Forest Produce (MFPs) and Surplus Agriculture produce, (SAP), which constitute main source of tribal income come under the domain of the State Governments. Each state, depending upon the local needs, formulates its own policy related to collection, marketing and transit of MFP items. Different States have categorized MFP items under nationalized and non nationalized items depending upon the availability, importance, quality, livelihood dependence of the gatherers etc. State Governments declare procurement price for nationalized items for which each state has its own mechanism. Trade of nationalized and monopoly items is already managed by the State Co-operatives Societies/Federations. Government of India provides grant-in-aid to the state governments for State Tribal Development Cooperative Corporations (STDCCs) etc. for Minor Forest Produce (MFP) Operations.